

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/213/2016

NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others

NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION
SIGNATURE	
	REPRESENTATION BY WHOM

K. Gnantham Kumar
Athiban Vijay A.K

Counsel for R1-16

Athiban

ORDER

Counsel for petitioner called but absent. Shri A K Athiban Vijay, counsel representing senior counsel for R1 to R16 present and sought further time for filing counter. Considering the request of the proxy counsel and in the interest of justice, we are inclined to grant one more opportunity to file counter. Put up on **08.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)